

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL**

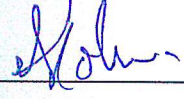
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.02.2020 AT 10.30 AM ✓**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 827/2019 in CP NO.24/241/242/HDB/2016
NAME OF THE COMPANY	Vijay Sea Foods & Exports Private Limited
NAME OF THE PETITIONER(S)	Dandu Chandra Reddy
NAME OF THE RESPONDENT(S)	Vijay Sea Foods & Exports Private Limited
UNDER SECTION	241 / 242

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anand Babu	Adv	8008966919	

**Counsel for Respondent(s):**

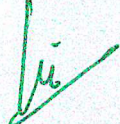
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rohan Alwar	Adv.	9050626887	

**ORDER**

IA No.827/2019

Counsels representing both sides are present. For hearing submissions, matter adjourned at request of both sides. Put up the matter along with main CP on 27.03.2020.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**